

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 27th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-22 of 2014 in
DFR-2897 of 2013**

Kerala State Electricity Board ... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission ... Respondent(s)

**Counsel for the Appellant (s) : Mr. M.T. George
Ms. Kavitha**

ORDER

**IA-22 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 12.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk